

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P.981 /(MAH)/2017
C.A.No.

CORAM:

Present:

SHRI M.K.SHRAWAT
MEMBER(J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03-05-2017

NAME OF THE PARTIES : Trimurti Cargo Movers Pvt. Ltd.
V/s.
Aditi Express Cargo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Sr.No.	NAME	DESIGNATION	SIGNATURE
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ORDER

1. None present. This matter is transferred from the Hon'ble Bombay High Court pertaining to the Provisions of Section 433(e) of the Companies Act, 1956.
2. Registry is directed to inform Petitioner to file Form No. 5 as per the provisions of the New Act on or before 06th, June, 2017.
3. The Matter is listed for hearing on **12TH July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **03-05-2017**